

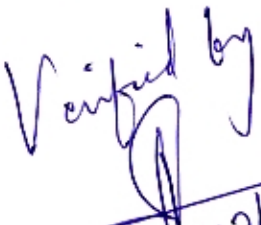
## HIGH COURT OF SIKKIM

**Statement showing Institution, Disposal and Pendency of cases as on 30.09.2020.**

| Cases                                | Total pendency at the beginning of September, 2020 (Civil-Criminal) | Institution during the month of September, 2020 (Civil - Criminal) | Total disposal during the month of September, 2020 (Civil- Criminal) | Pendency at the end of September, 2020 (Civil- Criminal) |
|--------------------------------------|---|--|--|--|
| 1. WRIT PETITION                     | 115 01  | 03 -   | 08 -   | 110 01   |
| 2. APPEAL                            | 37 32   | 01 -   | - 03   | 38 29  |
| 3. RSA                               | 19 -  | - -  | 01 -   | 18 -   |
| 4. FAO                               | 02 -  | - -  | - -  | 02 -   |
| 5. CONTEMPT                          | 01 -  | - -  | - -  | 01 -   |
| 6. MISC.CASES                        | - 03  | - 01   | - 01   | - 03   |
| 7. MISC.APPEAL                       | - -   | - -  | - -  | - -  |
| 8. SUO MOTU TRANSFER PETITION        | - -   | - -  | - -  | - -  |
| 10. TRANSFER PETITION                | -- -  | -- -   | - -  | -- -   |
| 11. BAIL APPLICATION                 | -- -  | - -  | - -  | -- -   |
| 12. MAC APPEAL                       | 09 -  | 02 -   | - -  | 11 -   |
| 13. REVIEW                           | - -   | - -  | - -  | - -  |
| 14. REVISION                         | 07 09   | - 01   | - -  | 07 10  |
| 15. MAT APPEAL                       | 01 -  | - -  | 01 -   | - -  |
| 16. REVISION U/S 19 OF THE (FAM CT.) | - -   | - -  | - -  | - -  |
| 17. LEAVE PETITION                   | - 03  | - -  | - -  | - 03   |
| 18. ARBITRATION PETITION/APPEAL      | 05 -  | - -  | - -  | 05 -   |
| 19. S.A.O.                           | - -   | - -  | - -  | - -  |
| 20. REFERENCE                        | - -   | - -  | - -  | - -  |
| 21. C.O.                             | 02 -  | - -  | - -  | 02 -   |
| 20. TAX APPEAL                       | 02 -  | - -  | - -  | 02 -   |
| 22. SP.APPEAL                        | - -   | - -  | - -  | - -  |
| 23. Ex.P.                            | - -   | - -  | - -  | - -  |
| <b>GRAND TOTAL</b>                   | <b>200 48</b>   | <b>06 02</b>   | <b>10 04</b>   | <b>196 46</b>  |



Prepared by:  
  
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 ASSISTANT REGISTRAR (J)  
 HIGH COURT OF SIKKIM

Verified by:  
  
 12/10/2020  
**Kanak Chhetri**  
 DEPUTY REGISTRAR (Judl.)  
 High Court of Sikkim  
 Gangtok